

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-51/1997/6013/A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pratim Kumar Bora,
District & Sessions Judge,
Barpeta.

Dated Guwahati, the ^{20th} 23 July, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. DJB/2320 dtd. 05.07.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **two days casual leave on 02.07.2024 and 03.07.2024, along with station leave permission, from the morning of 02.07.2024 till the morning of 04.07.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-51/1997/6014/A, dated , 23-07-24
Copy to:

✓ 1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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